

BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE BENCH AT CHENNAI

M.A. No.02 of 2024 (SZ)  
In  
ORIGINAL APPLICATION NO.331 OF 2023 (PB)

IN THE MATTER OF:

SRI ATLURI SRINIVASA RAO ... Applicant

..VERSUS..

ANDHRA PRADESH POLLUTION CONTROL BOARD  
AND OTHERS ... Respondents

REPORT FILED BY  
ANDHRA PRADESH POLLUTION CONTROL BOARD  
RESPONDENT – No.1

Date: 12.01.2026



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ADVOCATE  
STANDING COUNSEL FOR GOVERNMENT OF ANDHRA PRADESH  
ANDHRA PRADESH POLLUTION CONTROL BOARD  
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**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE BENCH AT CHENNAI**

**Miscellaneous Application No. M.A. No. 02 of 2024  
In  
Original Application No. 331 of 2023(PB)**

**IN THE MATTER OF:**

Atluri Srinivasa Rao

....Applicant(s)

**Versus**

Andhra Pradesh Pollution Control Board,  
Rep. by its Member Secretary,  
Vijayawada and Ors.

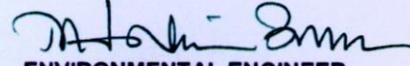
....Respondent(s)

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Date: 12-01-2026

Place: GUNTUR



**ENVIRONMENTAL ENGINEER**

Regional Office, Guntur, APPCB.

**ENVIRONMENTAL ENGINEER  
A.P. POLLUTION CONTROL BOARD  
REGIONAL OFFICE, GUNTUR.**

**Report on Hon'ble NGT (SZ),Chennai in Miscellaneous Application No.02 of 2024 (SZ) in Original Application No.331 of 2023 (SZ) earlier M.A.no.96/2023 (PB) in the matter of Sri Atluri Srinivasa Rao versus Andhra Pradesh Pollution Control Board Rep. by its Member Secretary, Vijayawada and others.**

1. Hon'ble National Green Tribunal (NGT) Principal Bench (PB), New Delhi issued the following Order dt.12.11.2025 pertaining to Miscellaneous Application No.02 of 2024 (SZ) in Original Application No.331 of 2023 (SZ) earlier M.A.no.96/2023 (PB) in the matter of Sri Atluri Srinivasa Rao versus Andhra Pradesh Pollution Control Board Rep. by its Member Secretary, Vijayawada and others: the extract is as follows –

“

- 1. The report from the Andhra Pradesh Pollution Control Board (APPCB) is still awaited.**
- 2. Further, as directed by this Tribunal on the previous occasion, the orders passed by the Hon'ble High Court of Andhra Pradesh in W.P.No.5412 of 2023 have not been furnished.**
- 3. Post the matter on 13.01.2026. ”**

The copy of the order dt.12.11.2025 is attached as Annexure-I for kind perusal.

2. In view of the above, it is to submit that officials of APPCB, RO-Guntur inspected the flower market on 09.12.2025 and observed the following:
  - a) The Flower Market with 80 Nos. petty shops was constructed on the name of RaithuMitra whole sale Flower Merchant Welfare Association at Sy.No.39-1 & 40, Tadepalli village, Vijayawada club road at Krishna River Right Flood bank in the village limits of Tadepalli, Guntur district.
  - b) At the time of inspection it was observed that only 4 shops were in operation out of 80 shops.
  - c) The Flower market has constructed 4 number of wash rooms with septic tank followed by soak pit for disposal of domestic waste water.
  - d) The unsold / spoiled flowers collected and storing in the bin and also they informed that the unsold / spoiled flowers waste generated is using as manure for the nearby agriculture lands and not disposing into River Krishna.
  - e) During inspection, no discharge of waste water was observed from the flower market.
3. The surroundings were inspected and found that no discharges of flowers / dumps of unsold flowers were observed.
4. It is further to submit that the activity of establishment of flower market does not come under consent management of APPCB. Hence APPCB has not issued any consents / clearances to their activity.

5. A writ petition was filed in Hon'ble AP High Court in W.P No.5412/2023 by Sri J.V.Krishna Reddy and 79 others keeping the Principal Secretary (Municipal and Urban Development Department), Commissioner (Tadepalli Municipal Corporation), Town Planning Officer (Mangalagiri, Tadepalli Municipal Corporation) as 1<sup>st</sup>, 2<sup>nd</sup>, 3<sup>rd</sup> respondents and Assistant Executive Engineer, RC Section, Vallabhapuram as 4<sup>th</sup> respondent and prayed the Hon'ble High Court to issue directions not to demolish the temporary sheds of the petitioners constructed at Sy.No.39/1 and 40, abutting to Aventura Sports Club, Vijayawada Club Road, Tadepalli and Sri Chippada Leela Venkata Maruthi Rao S/o Narayana Rao filed a W.P.(PIL) No.35/2023 before the Hon'ble High Court of A.P regarding the same issue. **The case is currently under purview of Hon'ble High Court of Andhra Pradesh.**

6. It is to submit that the Hon'ble High Court of Andhra Pradesh in W.P.No.5412/2023 issued interim Order dt.06.03.2023 as follows :

"So, till the final order is passed after considering the explanation of the petitioners, there shall be interim direction to respondents not to take any coercive steps of demolishing the sheds in question till the next date of hearing. The petitioners are also directed not to make any further construction relating to the said sheds or to create any third party interest in respect of the said sheds or the land in question on which the sheds are constructed, till the next date of hearing".

The copy of the order dt. 06.03.2023 is attached as Annexure-II.

7. The Hon'ble High Court of Andhra Pradesh in W.P No.5412/2023 issued extension of interim Order dt.04.05.2023 is as follows :

"Interim order granted earlier is extended till the next date of listing".

The Writ Petition is pending before the Hon'ble High Court of Andhra Pradesh.

The copy of the order dt. 04.05.2023 is attached as Annexure-III for kind perusal.

8. Copies of the photographs taken during the time of inspection are herewith appended for kind perusal.

The APPCB will abide by all such directions as this Hon'ble tribunal may deem fit and appropriate.

Date: 12-01-2026

Place: GUNTOR

  
ENVIRONMENTAL ENGINEER

Regional Office, APPCB, Guntur

ENVIRONMENTAL ENGINEER  
A.P. POLLUTION CONTROL BOARD  
REGIONAL OFFICE, GUNTUR.

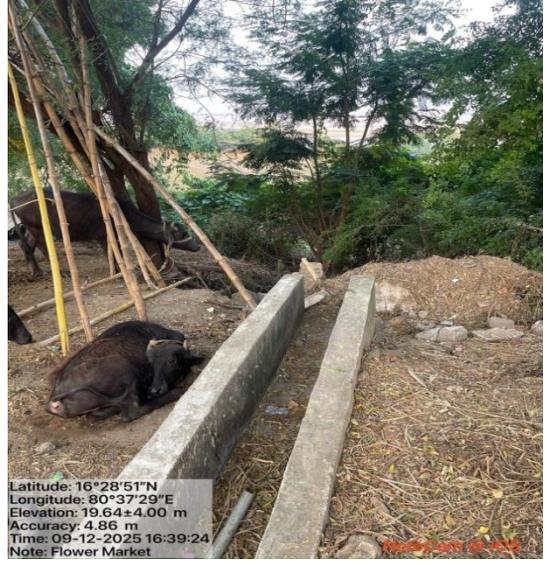
**PHOTOGRAPHS OF FLOWER MARKET**





Latitude: 16°28'48"N  
 Longitude: 80°37'27"E  
 Elevation: 22.85±3.00 m  
 Accuracy: 3.35 m  
 Time: 09-12-2025 16:44:49  
 Note: Flower Market

NoteCam @ iOS



Latitude: 16°28'51"N  
 Longitude: 80°37'29"E  
 Elevation: 19.64±4.00 m  
 Accuracy: 4.86 m  
 Time: 09-12-2025 16:39:24  
 Note: Flower Market

NoteCam @ iOS



Latitude: 16°28'47"N  
 Longitude: 80°37'26"E  
 Elevation: 20.70±5.35 m  
 Accuracy: 8.74 m  
 Time: 09-12-2025 16:35:53  
 Note: Flower Market

NoteCam @ iOS



Latitude: 16°28'51"N  
 Longitude: 80°37'29"E  
 Elevation: 17.92±4.03 m  
 Accuracy: 3.66 m  
 Time: 09-12-2025 16:39:36  
 Note: Flower Market

NoteCam @ iOS



Latitude: 16°28'48"N  
 Longitude: 80°37'27"E  
 Elevation: 21.50±3.02 m  
 Accuracy: 5.87 m  
 Time: 09-12-2025 16:45:31  
 Note: Flower Market

NoteCam @ iOS



Latitude: 16°28'47"N  
 Longitude: 80°37'27"E  
 Elevation: 22.34±6.00 m  
 Accuracy: 4.98 m  
 Time: 09-12-2025 16:46:14  
 Note: Flower Market

NoteCam @ iOS

**Item Nos.14 & 15:-****BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

[Through Physical Hearing (Hybrid Option)]

**Miscellaneous Application No.02 of 2024 (SZ) in  
Original Application No.331 of 2023 (PB)**

[Earlier M.A. No. 96/2023 (PB)]

**With**

**Original Application No.143 of 2021 (SZ)**

IN THE MATTER OF:

Atluri Srinivasa Rao.

...Applicant(s)

*Versus*

Andhra Pradesh Pollution Control Board,  
Rep. by its Member Secretary,  
Vijayawada and Ors.

...Respondent(s)

**With**

Tribunal on its own motion SUO MOTU  
based on the news item in Eenadu  
Newspaper, edition dt: 12.06.2021,  
**“Dredging along the embankments of  
Krishna River to be stopped”.**

*And*

The Chief Secretary to Government of Andhra Pradesh,  
Andhra Pradesh and Ors.

...Respondent(s)

**Date of hearing: 12.11.2025.**

**CORAM:**

**HON’BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER**

**HON’BLE Dr. PRASHANT GARGAVA, EXPERT MEMBER**

M.A. No.02/2024(SZ):

For Applicant(s): Mr. Atluri Srinivasa Rao (***None appeared***).

For Respondent(s): Mrs. Madhuri Donti Reddy for R1 to R3.

O.A. No.143/2021 (SZ):

For Applicant(s): Suo Motu.

For Respondent(s): Mr. K. Ravindranath for R1 to R9.  
Mr. Raja Srinivas for R10 & R11.

### **ORDER**

1. The report from the Andhra Pradesh Pollution Control Board (APPCB) is still awaited.

2. Further, as directed by this Tribunal on the previous occasion, the orders passed by the Hon'ble High Court of Andhra Pradesh in W.P. No 5412 of 2023 have not been furnished.

3. Post the matter on **13.01.2026**.

**Sd/-**

**Smt. Justice Pushpa Sathyanarayana, JM**

**Sd/-**

**Dr. Prashant Gargava, EM**

**M.A. No.02/2024 (SZ) in  
O.A. No.331/2023 (PB) &  
O.A. No.143/2021(SZ)  
12<sup>th</sup> November, 2025. Mn.**



IN THE HIGH COURT OF ANDHRA PRADESH AT AMARAVATI  
(SPECIAL ORIGINAL JURISDICTION)  
MONDAY, THE SIXTH DAY OF MARCH  
TWO THOUSAND AND TWENTY THREE

:PRESENT:

THE HONOURABLE SRI JUSTICE CHEEKATI MANAVENDRANATH ROY  
IA No. 1 OF 2023  
IN  
WP NO: 5412 OF 2023

**Between:**

1. Jakkireddy Venkata Krishna Reddy, S/o. Venkateswara Reddy, aged 45 years, R/o. H. No. 12-464/1-1, Sri Rajarajeswari Nagar, Tadepalli Mandal, Guntur District, Andhra Pradesh.
2. Marella Perreddy, S/o. Venkateswara Reddy, aged 49 years, R/o. H. No. 12/202/A, Christianpeta, TadepalliMandal, Guntur District, Andhra Pradesh.
3. Karri Rajesh, S/o. Mariyadasu, aged 24 years, R/o. H. No. 6-182, Nidamaru Village, Mangalagiri Mandal, Guntur District, Andhra Pradesh.
4. EediJyothi, W/o. Pothanna, aged 33 years, R/o. H. No. 9-35-13B, Illipillivari Street, Near Ganganamma Temple, Vijayawada City, NTR District, Andhra Pradesh.
5. Chonga Devadas, S/o. Narasimha Rao, aged 65 years, R/o. H. No. 54-19-34/1, Plot No. S-6, R.P. Towers, Near AmmaKalyana Mandapam, Jayaprakash Nagar, Vijayawada City, NTR District, Andhra Pradesh.
6. Devara Rajeswari, W/o. Yedukondalu, aged 31 years, R/o. H. No. 9-35-13A, Yillipilli Narasimha Rao Street, Chitti Nagar, Vijayawada City, NTR District, Andhra Pradesh.
7. Matta Ramalakshmi, W/o. Seshi Reddy, aged 58 years, R/o. Plot No. 101, Door No. 21-8-90/3, Shirisha Residency, Ganganamma Temple Street, Near Government Press, Muthyalampadu, Vijayawada City, NTR District, Andhra Pradesh.
8. Kaparapu Ashok, S/o. Sambasiva Rao, aged 28 years, R/o. Door No. 4-71, Pedavadlapudi Village, Mangalagiri Mandal, Guntur District, Andhra Pradesh.
9. Annapureddy Srivani, S/o. Srinivasa Reddy, aged 52 years, R/o. H. No 4-395, Near Kalyana Mandapam, Nuthakki Village, Mangalagiri Mandal, Guntur District, Andhra Pradesh.
10. Nallagangula Venkatarathnam, S/o. Venkata Reddy, aged 33 years, R/o. H. No. 3-30/A, Rajuladevarlapadu, Mamunuru, Errupalem, Khammam District, State of Telangana.

11. Meka Sudharani, W/o. NageswaraRao, aged 54 years, R/o. H. No. 36-8-50, Ex-MLA Jayaraju Street, Mogalrajapuram, Near Chaitanya School, Vijayawada, NTR District, Andhra Pradesh.
12. BandaruLikhitha, W/o. Venkaiah, aged 20 years, R/o. Door No. 21-1-23, A.S. Raju Street, R.C.M. Church, Muthyalampadu, Vijayawada, NTR District, Andhra Pradesh.
13. Shaik Anwar Basha, S/o. Hafiz, aged 36 years, R/o. H. No. 9-55-4, Rallavari Street, Behind Krishnaveni Market, Mahanthipuram, Vijayawada City, NTR District, Andhra Pradesh.
14. Shaik Karimoon, W/o. Mohammad Ali, aged 44 year, R/o. H. No. 8-9-27, Mahalakshmi Temple Street, Vinchipeta, Vijayawada City, NTR District, Andhra Pradesh.
15. Bandaru Suresh, S/o. Yedukondalu, aged 31 years, R/o. Black No. 47, T.F-2, XL Plant, Chetta Factory, Ajithsingh Nagar, Vijayawada City, NTR District, Andhra Pradesh.
16. Lakkireddy Lakshmi, W/o. Venkatrami Reddy, aged 38 years, R/o. H. No. 76-17-128, Beside of Park, Urmila Nagar, Vidyadarapuram, Vijayawada City, NTR District, Andhra Pradesh.
17. Lakkireddy Bhavani, W/o. Venkatrami Reddy, aged 22 years, R/o. H. No. 76-17-128, Beside of Park, Urmila Nagar, Vidyadarapuram, Vijayawada City, NTR District, Andhra Pradesh.
18. Katuri Narendra Kumar, S/o. Nagendra Babu, aged 39 years, R/o. H. No. 12-1327, Road No. 14, Mahanadu, Tadepalli Mandal, Guntur District, Andhra Pradesh.
19. Panga Venkateswara Rao, S/o. Nageswara Rao, aged 37 years, R/o. H. No. 41-26/1-9, Ananda Bhavan Street, Vijayawada Town, NTR District, Andhra Pradesh.
20. Panga Mahesh, S/o. Nageswara Rao, aged 36 years, R/o. H. No. 41-26/1-9, Ananda Bhavan Street, Vijayawada Town, NTR District, Andhra Pradesh.
21. Chilukuri Gali Reddy, S/o. Venkateswara Reddy, aged 56 years, R/o. H. No. 12-464/2/1, Rajarajeswari Nagar, Near YSR Nursery, Tadepalli Municipality, Guntur District, Andhra Pradesh.
22. Marella Parvathi, S/o. Satyama Reddy, aged 36 years, R/o. H. No. 12-202/A, Near Church, Christianpeta, Tadepalli Mandal, Guntur District, Andhra Pradesh.

23. Marella Annapurna, S/o. Sanjeeva Reddy, aged 40 years, R/o. H. No. H. No. 12-202/A, Near Church, Christianpeta, Tadepalli Mandal, Guntur District, Andhra Pradesh.
24. Marella Vijaya Durga, W/o. Perreddy, aged 44 years, R/o. H. No. 12-202/A, Near Church, Christianpeta, Tadepalli Mandal, Guntur District, Andhra Pradesh.
25. Marella Rami Reddy, S/o. Venkateswara Reddy, aged 50 years, R/o. H. No. 1-4-256/A, RTC Work Shop Road, Near T.T.A.I. School, Bhavanipuram, Vijaywada City, NTR District, Andhra Pradesh.
26. Jakkireddy Venkata Krishna Reddy, S/o. Late Venkateswara Reddy, aged 45 years, R/o. Plot No. 206, Garudadri Block, Capital Towers, Tadepalli, Guntur District, Andhra Pradesh.
27. Borra Susheela, W/o. Srinivasa Rao, aged 45 years, R/o. H. No. 9-3-74/, BrahmanaVeedhi, Kothapeta, Vijayawada City, NTR District, Andhra Pradesh.
28. Gajarao Lakshmi Devi, w/o. Lakshmi Nagesh, aged 38 years, R/o. H. No. 16-490/23, Valandapalem, Opp: Z.P. Office, Machilipatnam, NTR District, Andhra Pradesh.
29. Marella Seshi Reddy, S/o. Sambhi Reddy, aged 36 years, R/o. H. No. 4-152, Karellavaripalem, Nujendla Mandal, Guntur District, Andhra Pradesh.
30. Marella Renuka, W/o. Seshi Reddy, aged 30 years, R/o. H. No. 12-202, Tadepalli Village and Mandal, Guntur District, Andhra Pradesh.
31. Mukku Venkateswara Reddy, S/o. Sreerami Reddy, aged 48 years, R/o. H. No. 41-1/20-18 G.F. 102, Fernesbandra Heights, Balaji Nagar, Krishna Lanka, Vijayawada City, NTR District, Andhra Pradesh.
32. Dinnuru Sudarshan, S/o. Late Venkata Reddy, aged 38 years, R/o. Plot No. 411, 4th Floor RL Guthamis River Breez Apartment, Opposite Adventura, Vijaywada Club Road, Tadepalli, Guntur District, Andhra Pradesh.
33. AnnapureddyVenkata Reddy, S/o. Subba Reddy, aged 41 years, R/o. H. No. 41-13-23B, PalaparthivariVeedhi, Krishna Lanka, Vijayawada City, NTR District, Andhra Pradesh.
34. Marella Satyanarayana Reddy, S/o. Late Veera Reddy, aged 39 years, R/o. H. No. 76-11-13/2, Bhavanipuram, Vijayawada City, NTR District, Andhra Pradesh.

35. Ammishetti Vinay Kumar, S/o. Ramesh, aged 29 years, R/o. H. No. 3-625/30/F.F1, Surya Residency, Undavalli Village, TadepalliMandal, Guntur District, Andhra Pradesh.
36. Gantha Bala Sudhakar, S/o. Nageswara Rao, aged 53 years, R/o. Moturu Village, Gudivada Mandal, Krishna District, Andhra Pradesh.
37. Munnangi Chenchi Reddy, S/o. Punna Reddy, aged 43 years, R/o. H. No. 12-2020, Christianpeta, Tadepallai Village and Mandal, Guntur District, Andhra Pradesh.
38. Yakkala Naga Venkata Durga Sri Harsha, S/o. Srinivasa Rao, aged 31 years, R/o. H. No. 3-74, Kanchi, Gachibowli Road, Near Vista High School, Vattinagulapalli Village, Rajendranagar, Mandal, Ranga Reddy District, State of Telangana.
39. Karnati Rajeswari, W/o. Srinivasa Rao, aged 46 years, R/o. H. No. 5-81, Bethapudi Village Mangalagiri Mandal, Guntur District, Andhra Pradesh.
40. Karnati Venkata Bhavani, S/o. Siva Shankara Rao, aged 44 years, R/o. H. No. 2-81, Near Ravi Chettu Centre, Bethapudi Village Mangalagiri Mandal, Guntur District, Andhra Pradesh.
41. Thokala Venkata Suresh, S/o. Subba Rao, aged 41 years, R/o. H. No. 21-9/6-11, Pushpathota, 7th Line, Near Anjaneyaswamy Temple, Madhuranagar, Vijayawada City, NTR District, Andhra Pradesh.
42. JangaKoti Reddy, S/o. Venkateswara Reddy, aged 51 years, R/o. H. No. 2-133A, 4th Ward, High School Centre, Nidamaru Village, Mangalagiri Mandal, Guntur District, Andhra Pradesh.
43. Jagan Mohan Reddy, S/o. Pulla Reddy, aged 40 years, R/o. H. No. Plot No. 1, Information Colony, Near Vasundara Enclave, Hayatnagar, Ranga Reddy District, State of Telangana.
44. ShaikKasim, S/o. NabiSaheb, aged 53 years, R/o. H. No. 3-78, Main Road, Near Sivalayam, Pedavadlapudi Village, Mangalagiri Mandal, Guntur District, Andhra Pradesh.
45. Gali Venkateswara Rao, S/o. Venkaiah, aged 53 years, R/o. H. No. 9-67, Bethapudi Village, Mangalagiri Mandal, Guntur District, Andhra Pradesh.
46. Guntamukkala Parameswara Rao, S/o. Subba Rao, aged 46 years, R/o. H. No. 26-55-1, Venkatakrishnapuram Village, Pedakakani Mandal, Guntur District, Andhra Pradesh.

47. Vemireddy Krishna Veni, W/o. Pedapichi Reddy, aged 41 years, R/o. H. No. 3-56, Bethapudi Village, Mangalagiri Mandal, Guntur District, Andhra Pradesh.
48. Kosuru Raja Ramesh, S/o. Krishna, aged 45 years, R/o. H. No. 5-272, Bethapudi Village, Mangalagiri Mandal, Guntur District, Andhra Pradesh.
49. Thota Venkataramana, W/o. Srinivasa Rao, aged 47 years, R/o. H. No. 8-88, Goudapalem, Pedakakani Village and Mandal, Guntur District, Andhra Pradesh.
50. Salla Hemanth Kumar, S/o. SallaKalyan Raju, aged 59 years, R/o. H. No. 3-144, Beside of HP Filling Station, Thiruvuru, Nuziveedu Road, Lakshmipuram, Krishna District, Andhra Pradesh.
51. Yalamanchili Vijayalakshmi, W/o. Dilip Kumar, aged 31 years, R/o. H. No. 4-98, Indiranagar-1, Yanamalakuduru, Penamaluru Mandal, Krishna District, Andhra Pradesh.
52. Patnala Deepak Kumar, S/o. Narasimha Rao, aged 34 years, R/o. H. No. 21-17-7, Madhuranagar, Vijayawada, NTR District, Andhra Pradesh.
53. Duddukuri Thirupathi Rao, S/o. VenkataRamaiah, aged 30 years, R/o. H. No. 3-170/A, Rajuladevarapadu, Errupalem, Mamunuru, Khammam District, State of Telangana.
54. PashamPullaiah, S/o. Venkaiah, aged 48 years, R/o. H. No. 3-179, Rajula Devarapadu, Errupalem, Mamunuru, Khammam District, State of Telangana.
55. Jakkireddy Venkata Ramireddy, S/o. Yalamanda Reddy, aged 37 years, R/o. H. No. 41-16-30A, KaturiVari Veedhi, Krishnalanka, Vijayawada, NTR District, Andhra Pradesh.
56. Malluvalasa Naveen Kumar, S/o. Naga AppaRao, aged 28 years, R/o. H. No. 16-14-28, Harijana Doctor Veedhi, Near Vivekananda Statue, Bheemavaram Municipality, West Godavari District, Andhra Pradesh.
57. Gunja Vijay Raj, S/o. Koteswara Rao, aged 38 years, R/o. H. No. 1-3/4-186, Vidyadharapuram, Vijayawada, NTR District, Andhra Pradesh.
58. Neelima Swaroop, S/o. Anand Swaroop, aged 51 years, R/o. H. No. 7-1-636/38, Model Colony, S.R. Nagar, Hyderabad, State of Telangana.
59. Jakkireddy Nagi Reddy, S/o. Subba Reddy, aged 43 years, R/o. H. No. 41-1-139, Feeder Road, Krishnalanka, Vijayawada, NTR District, Andhra Pradesh.

60. Bannarapu Srinivasa Rao, S/o. Venkateswarlu, aged 47 years, R/o. H. No. 4-87, Pedavadlapudi Village, Mangalagiri Mandal, Guntur District, Andhra Pradesh.
61. MallavarapuLikhitha, W/o. Satyanrayana, aged 23 years, R/o. H. No. 41-1/5-72B, Indira Colony, Krishnalanka, Vijayawada, NTR District, Andhra Pradesh.
62. Uppu Veera Venkata Raju, S/o. Raghavulu, aged 59 years, R/o. H. No. 50-117-17/9/6-7, Flat No. 402, Alluri Mansion, S.R. Nagar, Seethamma Dhara, Visakhapatnam, Visakhapatnam District, Andhra Pradesh.
63. Boppana Rajasekhar, S/o. Chandrasekhar Azad, aged 50 years, R/o. H. No. 48-18-7C. Sri Nilayam, Near Park, Nagarjuna Nagar, Vijayawada, NTR District, Andhra Pradesh.
64. Gummadi Venkata Suresh, S/o. Venkata Ramaiah, aged 47 years, R/o. Plot No. 114, Opp: Sai Colony, Samrak Apartment, Ramachandrapuram, Medak, Medak District, State of Telangana.
65. Adusumilli Sujatha, W/o. Srinivas, aged 46 years, R/o. Door No. 2-61, Chandrala Village, Gudlavalleru Mandal, Krishna District, Andhra Pradesh.
66. Jakkireddy Koti Reddy, S/o. Subba Reddy, aged 29 years, R/o. Door No. 4-38, Datlavaripalem, Nujendla Mandal, Guntur District. Now residing at Plot 311, The Land Mark Apartment, Tadepalli Village and Mandal, Guntur District, Andhra Pradesh.
67. JakkireddySunitha, W/o. Ramanjaneya Reddy, aged 30 years, R/o. Door No. 4-38C, Datlavaripalem, NujendlaMandal, Guntur District. Now residing at Plot 207, The Land Mark Apartment, Tadepalli Village and Mandal, Guntur District, Andhra Pradesh.
68. Mali Veeranjanyulu, S/o. Raghavaiah, aged 24years, R/o. H. No. H. No. 3-145, Uppara Bazar, Bethapudi Village, Mangalagiri Mandal, Guntur District, Andhra Pradesh.
69. Bandaru Yedukondalu, S/o. China Venkateswara Rao, aged 58 years, R/o. H. No. 42-2/1-32, Devinagar, Vijayawada, NTR District, Andhra Pradesh.
70. Vallamkonda Pitchaiah, S/o. Narasimharao, aged 65 years, R/o. H. No. 3-50, Pedavadlapudi Village, Mangalagiri Mandal, Guntur District, Andhra Pradesh.
71. Mali Shalini, W/o. Veeranjanyulu, aged 24 years, R/o. H. No. 3-145, Bethapudi Village, Mangalagiri Mandal, Guntur District, Andhra Pradesh.

72. Lakkireddy Venkatrami Reddy, S/o. Pulla Reddy, aged 41 years, R/o. H. No. 76-17-128, Urmila Nagar, Vijayawada, NTR District, Andhra Pradesh.

73. Vemireddy Peddapitchi Reddy, S/o. Rami Reddy, aged 44 years, R/o. H. No. 3-56, Rajuladevarlapadu, Mamunuru, Yerrupalem, Khammam District, Andhra Pradesh.

74. Motu Krupavaram, S/o. Lakshmaiah, aged 62 years, R/o. H. No. 74-12/5-8/3, New RTC Colony, Patamata, Vijayawada, NTR District, Andhra Pradesh.

75. Matta Padma Sai, W/o. Seshi Reddy, aged 33 years, R/o. H. No. 21-8-90/3, Plot No. 101, Sirisha Residency, Ganganamma Temple Street, Near Government Press, Muthyalampadu, Vijayawada, NTR District, Andhra Pradesh.

76. Gajarao Rama Rao, S/o. Gajrao Nagabhushanam, aged 55 years, R/o. H. No. 1-482, Opp: YSR Complex, Kothapeta, Mangalagiri, Guntur District, Andhra Pradesh.

77. Borra Susheela, W/o. SrinivasaRao, aged 35 years, R/o. H. No. 5-113/B, Jendachettu Center, Dwarakanagar, Mangalagiri, Guntur District, Andhra Pradesh.

78. Raithu Mithra Whole Sale Flower Merchant Welfare Association, 12-457/2/1, Revenue Ward No. 12, Bypass Road, Tadepalli, Guntur District, Andhra Pradesh. Represented by its President, Bandaru Yedukondalu, S/o. China Venkateswara Rao, aged 58 years, R/o. H. No. 42-2/1-32, Devinagar, Vijayawada, NTR District, Andhra Pradesh.

..Petitioner/s

AND

1. The State of Andhra Pradesh, Represented by its Principal Secretary [Municipal and Urban Development Department], Secretariat Buildings at Velagapudi, Guntur District, Andhra Pradesh.

2. The Mangalagiri Tadepalli Municipal Corporation, Mangalagiri, Guntur District, Andhra Pradesh. Represented by its Commissioner.

3. The Town Planning Officer, Mangalagiri Tadepalli Municipal Corporation, Mangalagiri, Guntur District, Andhra Pradesh.

4. The Water Resources Department, River Conservancy Section, Vallabhapuram, Munnangi, Represented by its Assistant Executive Engineer.

..Respondent/s

**Counsel for the Petitioners : SRI V SAI KUMAR**  
**Counsel for the Respondent No.1 : GP FOR MUNICIPAL ADMINISTRATION & URBAN DEVELOPMENT**  
**Counsel for the Respondents 2 & 3 : SRI M. MANOHAR REDDY**  
**Counsel for the Respondent No.4 : GP FOR IRRIGATION**

Petition under Section 151 of CPC is filed praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to direct the respondents 2 to 4 herein not to interfere with the day to day activity of the petitioners Wholesale Flower Market as well as the construction at Sy. No. 39/1 and 40, abetting to Aventura Sports Club, Vijayawada Club Road, Tadepalli, Guntur District by suspending the operation of the notices in Proceedings No. UCP No. 04/2023/TDPL/WPRS-01 dated 13.02.2023 and 01.02.2023, Pending disposal of WP No. 5412 of 2023, on the file of the High Court.

The court while directing issue of notice to the Respondents herein to show cause as to why this application should not be complied with, made the following order.(The receipt of this order will be deemed to be the receipt of notice in the case). The Court made the following

**ORDER:**

**“Heard learned counsel for the petitioner, Sri M.Manohar Reddy, learned Standing Counsel for respondent Nos.2 and 3 and learned Government Pleader for Irrigation appearing for respondent No.4.**

**About three notices were issued to the petitioners for which the petitioners have also submitted their explanation to the same. No final orders are passed by the competent authority. Therefore, after considering the explanation submitted by the petitioners, still final orders are yet to be passed by the respondents.**

**So, till the final order is passed after considering the explanation of the petitioners, there shall be interim direction to respondents not to take any coercive steps of demolishing the sheds in question till the next date of hearing. The petitioners are also directed not to make any further construction relating to the said sheds or to create any third party interest in respect of the said sheds or the land in question on which the sheds are constructed, till the next date of hearing.”**

**Sd/- P. VINOD KUMAR**  
**ASSISTANT REGISTRAR**

**//TRUE COPY//**

**SECTION OFFICER**

To,

1. The Principal Secretary (Municipal and Urban Development Department), Secretariat Buildings at Velagapudi, Guntur District, Andhra Pradesh.
2. The Commissioner, Mangalagiri Tadepalli Municipal Corporation, Mangalagiri, Guntur District, Andhra Pradesh.
3. The Town Planning Officer, Mangalagiri Tadepalli Municipal Corporation, Mangalagiri, Guntur District, Andhra Pradesh.
4. The Assistant Executive Engineer, Water Resources Department, River Conservancy Section, Vallabhapuram, Munnangi.(Addresses 1 to 4 By RPAD)
5. One CC to SRI. V SAI KUMAR Advocate [OPUC]
6. Two CCs to GP FOR MUNICIPAL ADMN URBAN DEV ,High Court Of Andhra Pradesh. [OUT]
7. One CC to SRI M. MANOHAR REDDY, Standing counsel. [OPUC]
8. Two CCs to GP FOR IRRIGATION, High Court of Andhra Pradesh. [OUT]
9. One spare copy

ER

HIGH COURT

CMR, J

DATED:06/03/2023

LIST THE MATTER AFTER FOUR (4) WEEKS

ORDER  
IA NO.1 OF 2023  
IN  
WP.No.5412 of 2023

INTERIM DIRECTION



## HIGH COURT OF ANDHRA PRADESH

**MAIN CASE: W.P. No. 5412 of 2023**

### PROCEEDING SHEET

SL. NO.	DATE	ORDER	OFFICE NOTE
02.	04.05.2023	<p><b><u>RNT, J</u></b></p> <p style="text-align: center;"><b><u>I.A.No. 3 of 2023</u></b></p> <p>This is an application for impleadment by the applicant, as respondent No.5, in the writ petition.</p> <p>2. Sri V. Sai Kumar, learned counsel for the writ petitioners, prays for and is granted three weeks time to file objections, if any.</p> <p>3. In the counter affidavit of respondent No.1-Mangalagiri Tadepalli Municipal Corporation, Mangalagiri, Guntur District, in para-11, it is deposed that in spite of the interim order of this Court, dated 06.03.2023, and service of notice by the Corporation to the petitioners to stop the construction work, the petitioners are continuing construction work.</p> <p>4. Sri V. Sai Kumar, learned counsel for the writ petitioners, submits that the petitioners have stopped the constructions and he would file reply affidavit to the counter affidavit.</p> <p>5. In view of the contents of para-11 of the counter affidavit of respondent No.1, it is provided that the 1<sup>st</sup> respondent-Principal Secretary, Municipal and Urban Development</p>	

SL. NO.	DATE	ORDER	OFFICE NOTE
		<p>Department, shall ensure the compliance of the order of this Court dated 06.03.2023 and submit a report by 11.05.2023, which shall be placed on record by the Registry before the next date of listing.</p> <p>6. Let copy of this order be sent to respondent No.1 along with copy of the interim order dated 06.03.2023.</p> <p>7. Post on 19.06.2023.</p> <p>8. Interim order granted earlier is extended till the next date of listing.</p> <p style="text-align: right;">_____ <b>RNT, J</b></p> <p>Dsr</p>	